CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 14 of 1994

Thursday this the 10th day of February, 1994

CORAM

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The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

K.Karthikeyan, Carriage & Wagon Fitter, Coaching Depot Officer Southern Railway, Trivandrum Central.

... Applicant

(By Advocate Mr. K. Ramakumar through Navneethan)

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- The Union of India represented by the General Manager, Southern Railway, Madras.
- 2. The Divisional Railway Manager Southern Railway, Trivandrum.
- 3. The Divis ional Personnel Officer
 Southern Railway, Trivandrum.Respondents

(By Adw cate Mrs. Sumati Dandapani through Mrs. Preethy)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant seeks to quash Annexure. A3, rejecting his request for promotion on the ground that he failed in the Examination in 1983. Applicant submitted that he had not appeared in the Examination held in 1983. We directed respondents to state with reference to the records whether applicant had appeared. It is stated in the reply that he had appeared and secured marks falling short of the

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minimum for a pass. The claim made by applicant is without any semblance of merit. He should have been more careful while making a statement before this Tribunal. However, we do not wish to pursue the matter further.

2. Application is dismissed. No costs.

Dated 10th February, 1 994 .

P. V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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